

(J)

Central Administrative Tribunal
Principal Bench, New Delhi

O.A.No.2765/2004

Thursday, this the 18th day of November 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Naresh Kumar
Deputy Commissioner of Police
VIIth Battalion, Delhi Armed Police
Malviya Nagar, New Delhi-17

..Applicant

(By Advocate : Shri Medhanshu Tripathi)

Versus

1. The Union Home Secretary
Govt. of India
Ministry of Home Affairs, New Delhi
2. The Lt. Governor, Delhi
3. The Commissioner of Police, Delhi
4. Shri R.S. Gupta,
Retired Commissioner of Police (Delhi)
C/o Commissioner of Police
IP Estate, New Delhi-2
5. Shri S. K. Kain, IPS
Commandant General Home Guards & Civil Defence
C/o Office of the Commandant General & Home Guards
Rajouri Garden, New Delhi

..Respondents

ORDER (ORAL)

Justice V. S. Aggarwal

Learned counsel for applicant seeks permission to withdraw the present application with permission to file a better one.

2. Allowed as prayed. Dismissed as withdrawn.

S. K. Naik
(S. K. Naik)
Member (A)

/sunil/

V. S. Aggarwal
(V. S. Aggarwal)
Chairman